

(b) If so, the particulars thereof; and

(c) the particulars of efforts made for encouragement of Journalism in Hindi?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) A list of some of the Institutions providing training and diploma or degree courses in Journalism is laid on the Table of the House. [Placed in Library See No LT-11224/76].

(c) For the training of Journalists working on Hindi newspapers, a course was conducted by the Indian Institute of Mass Communication in February, 1975. The Institute is a registered Society funded fully by Government.

Premature Retirement Cases to be Considered by Administrative Tribunal

1571 SHRI R S PANDEY.
SHRI N E HORO

Will the PRIME MINISTER be pleased to state

(a) whether representatives of Central Government employees have urged the Government to empower the administrative tribunal to go into cases of premature retirement; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEVELOPMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir.

(b) Government is considering the matter.

Grants of Pension to Freedom Fighters from Kerala

1572 SHRIMATI BHARGAVI THANKAPPAN Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who received political pensions from Kerala, up-to-date, District-wise;

(b) the number of applications at present under consideration in this regard, and

(c) the reasons for the delay in deciding the remaining applications?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN): (a) The information is given in the attached statement

(b) and (c) No application is pending consideration. However, 3767 applications have been filed for want of documentary evidence and the applicants informed. As soon as the required information is received, the pension will be sanctioned in eligible cases.

Statement

Statement showing the number of cases in which pension has been sanctioned (District-wise)

S No	Name of the district	Number of cases
1.	Alleppey	223
2	Cannanore	430
3	Ernakulam	143
4	Idikki	33
5	Kottayam	84
6	Kozhikode	275
7.	Malapuram	87
8.	Palghat	176
9.	Quilon	264
10.	Trichur	188
11.	Trivandrum	255
TOTAL		2157